

Declaration of Assets and Liabilities

Year 2022

I KUMARI CHANCHALA son/daughter/wife of Sh	IRI SURENDRA RAJAK
Aged 35 years, belonging to Bihar Legis	lative Assembly Secretariat
Service and presently working as RESEARCH/	REFERENCE Assistant
give herein below the details of the assets (immova	ble, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse	Dependant	Dependant	Dependant
(i)	Cash	₹ 3000/-	NOT APPLICABLE	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial	₹ 1,30,000	NIL	NIL	NIL	NIL
	Companies					
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund:- ₹ 48,000	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF:- ₹ 1,65,186	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MARUTI DEZIRE	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

A. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NADIYAWAN, PATNA (1361 Sq Ft) (7.82 lacs)	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)	NIL	NIL	NIL	NIL
	- Extent (Total measurement) - Current market value				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	NIL	NIL	NIL	NIL
	measurement) - Current market value				
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2022	
(a)	(i) Loans from Banks	SBI, BORING ROAD, PATNA	₹ 2,92,000	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.NO. :- 886590190241121 A.Y. 2021-22 BAGPC3103D	NOT APPLICABLE
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
and the same	(iv) Property Tax	NIL	NIL

В. **Personal Detail**

GPF/CPF/PRAN No.

110134059035

Gender

FEMALE

Date of Birth

15/02/1987

Class/Group

Cadre

Bihar Legislative Assembly Secretariat

Home District

SAMASTIPUR, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Kumazi Chanchala

Name of Employee: KUMARI CHANCHALA

Place: Patna....

Designation: RESEARCH/REFERENCE Assistant

Date: 11.102/2022

Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single

side) in prescribed format.

Humari chanchala 11/02/2022